

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A No.345/2004

Monday the 9<sup>th</sup> October 2006

## C O R A M:

HON'BLE MR.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.Ramachandran, S/o Kannan, Fitter (Electrical)  
Highly Skill Grade I, Heavy Electrical Shop C.40  
NSRY(K) Naval Base Kochi, R/o Eranattu Parambil  
20/2057-C, Palluruthy, Kochi.

Applicant

(By Mr.P.V.Mohanan, Advocate)

Vs.

- 1 Union of India represented by its Secretary,  
Ministry of Defence, New Delhi.
- 2 The Flag Officer, Commanding in Chief, Southern Naval  
Command, Head Quarters, Naval Base, Kochi.
- 3 Gangadharan Nair, Fitter (Electric), Master Craftsman  
Y.S.C.(Yard Service Centre) NSRY(K), Naval Base, Kochi.
- 4 PR Gopinathan Nair, Master Craftsman, Heavy  
Electrical Shop, NSRY(K), Naval Base, Kochi.
- 5 P Sureshm, Master Craftsman, Heavy  
Electrical Shop, NSRY(K), Naval Base, Kochi.
- 6 K.T Manual, Master Craftsman, Power House,  
NSRY(K), Naval Base, Kochi.
- 7 P.K.Dinesan, Master Craftsman, Power House,  
NSRY(K), Naval Base, Kochi.
- 8 C.T Jose, Master Craftsman, Heavy Electrical Shop,  
NSRY(K), Naval Base, Kochi.
- 9 C.P Jose, Master Craftsman, Power House,  
NSRY(K), Naval Base, Kochi.
- 10 P.Ashok Kumar, Master Craftsman, Power House,  
NSRY(K), Naval Base, Kochi.
- 11 K.B Sunil Kumar, Master Craftsman, Heavy Electrical,  
NSRY(K), Naval Base, Kochi.

12 M.C Soman, Master Craftsman, Heavy Electrical,  
NSRY(K), Naval Base, Kochi.

Respondents.

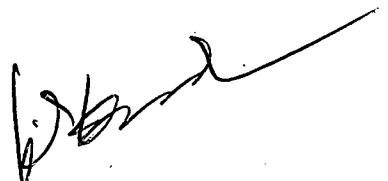
(By Mr. TPM Ibrahim Khan, SCGSC)

ORDER

HON'BLE MR.K.B.S.RAJAN, JUDICIAL MEMBER

None for the applicant even on the second call. A perusal of the previous orders reflects that the case is not being prosecuted by the applicant presumably on account of the fact, as informed by the counsel for the respondents, that the applicant is now working as Master Craftsman, for which he has filed this O.A. It appears that the applicant is not interested in prosecuting any further as such the O.A is dismissed in default for non-prosecution.

  
(N.Ramakrishnan)  
Administrative Member

  
(K.B.S.Rajan)  
Judicial Member.

kkj

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.345/2004**

**Wednesday this the 6 th day of December 2006.**

**CORAM:**

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN  
HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER**

K.Ramachandran,  
Fitter (Electrical) Highly Skilled Grade I,  
Heavy Electrical Shop C.40, N.S.R.Y.(K),  
Naval Base, Kochi. Residing at Eranattu Parambil,  
20/2057-C, Palluruthy, Kochi.      Applicant

(By Advocate Shri P.V.Mohanan)

Vs.

1. The Union of India represented by  
Secretary, Ministry of Defence, New Delhi.
2. The Flag Officer Commanding- in-Chief,  
Southern Naval Command, Head Quarters,  
Naval Base Kochi.
3. Gangadharan Nair,  
Fitter (Electric),  
Master Craftsman,  
Y.S.C.(Yard Service Centre),  
N.S.R.Y.(K),  
Naval Base, Kochi.
4. P.R.Gopinathan Nair, Master Craftsman,  
Heavy Electrical Shop,  
N.S.R.Y.(K), Naval Base, Kochi.
5. P.Suresh, Master Craftsman,  
Heavy Electrical Shop, N.S.R.Y.(K),  
Naval Base, Kochi.
6. K.T.Manual, Master Craftsman,  
Power House, N.S.R.Y.(K),  
Naval Base.

7. P.K.Dinesan,  
Master Craftsman,  
Power House, N.S.R.Y.(K),  
Naval Base, Kochi.
8. C.T.Jose,  
Master Craftsman, Heavy Electrical Shop,  
N.S.R.Y.(K),  
Naval Base. Kochi.
9. C.P.Jose,  
Master Craftsman,  
Power House, N.S.R.Y.(K),  
Naval Base. Kochi.
10. P.Ashok Kumar,  
Master Craftsman,  
Power House,  
N.S.R.Y.(K),  
Naval Base. Kochi.
11. K.B.Sunil Kumar,  
Master Craftsman, Heavy Electrical,  
N.S.R.Y.(K),  
Naval Base. Kochi.
12. M.C.Soman, Master Craftsman, Heavy Electrical,  
N.S.R.Y.(K),  
Naval Base. Kochi.

(By Advocate Shri TPM Ibrahim Khan, SCGSC(R.1&2)  
(By Advocates M/s P.Gopinath Meon & R.Sreeraj) (R.11&12)

The application having been heard on 6.12.2006  
the Tribunal on the same day delivered the following:

**ORDER**

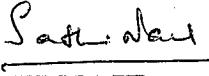
**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN**

When the matter came up before the Bench, it was submitted by the  
counsel for the applicant that, the applicant has since been promoted, there  
is no further subsisting grievance in the O.A. and the same may be closed.

2. In the light of the above submission made by the counsel for the applicant, the O.A. has become infructuous and the same is closed.

Dated the 6<sup>th</sup> December, 2006.

  
**Dr.K.B.S.RAJAN**  
**JUDICIAL MEMBER**

  
**SATHI NAIR**  
**VICE CHAIRMAN**

rv